

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-515
IB-1612/ND/2018
IA/1642/2022

IN THE MATTER OF:

M/s. Riyal Packers

.....Applicant

Vs.

M/s. Benlon India Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 15.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Alina Merin Mathew

For the Respondent : Mr. Shekhar Raj Sharma, Dy. AG Hry with Ms. Nidhi
Narwal, Adv. in IA/1642/2022

ORDER

IA/1642/2022:-

Ld. Counsel on behalf of the Applicant is present. Ld. Counsel on behalf of the Respondent is also present. It was submitted that the issue involved in this matter is already pending before the Hon'ble Supreme Court of India and the next date before the Hon'ble Supreme Court of India is 23.04.2024. In view of this, list the matter on **27.05.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)